

DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE HIGH COURT OF MADRAS
FOR THE MONTH OF MARCH 2022

ABSTRACT

Sr.No	Court	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Madras High Court - Commercial Division	763	25	34	754
	Madras High Court - Commercial Appellate Division	139	26	8	157
	PRINCIPAL SEAT TOTAL	902	51	42	911
	Madurai Bench - Commercial Appellate Division	11	0	0	11
	GRAND TOTAL	913	51	42	922

MARCH 2022

COMMERCIAL DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of MARCH 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2

List of cases in which e-payment of Court fees was made during the month of MARCH 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madras High Court	Chennai	CS.CD. 32/2022	P1 - M/s. SBI MARKETING AND SERVICES PVT LTD., REP.BY ITS MANAGING DIRECTOR, VS. R1-M/S. DAIKI AXIS INDIA PRIVATE LTD, R-2 M/S.DAIKI AXIS COMPANY LTD.,	1. A.SARAVANAN 2. G.VISHWANATHAN 3. M.S.RAJ KUMAR VS.	26-09-2021	27-09-2021
2	Madras High Court	Chennai	CS.CD. 36/2022	P1 - RELIANCE INDUSTRIES LIMITED REP.BY ITS AUTHORISED SIGNATORY MS.DIPTI KISHAN KOTAK VS. R1 - BHARAT SANCHAR NIGAM LIMITED R-2 MAHANAGAR TELEPHONE NIGAM LTD., and 40 OTHERS	1. M/S PK LAW FIRM 2. T.PANDIYAN 3. N.RAJENDRA KUMAR VS.	25-02-2022	01-03-2022
3	Madras High Court	Chennai	CS.CD. 35/2022	P1 – M/S. PROCTER AND GAMBLE INDIA HYGIENE AND HEALTHCARE LIMITED VS. R1 - RECKITT BENCKISER INDIA PVT LTD	M/S. KING AND PARTRIDGE VS.	18-02-2022	18-02-2022
4	Madras High Court	Chennai	CS.CD. 38/2022	P1 – M/S.INRECO ENTERTAINMENT PVT TLD Represented by its Director S.L.Saha, VS. R1 - M/S.TREND LOUD DIGITAL INDIA PVT LTD, Rep.by its Managing Director Raja Ramamurthy, R-2 MR.ILAIYARAJA	1. M/S.T.SAIKRISHNAN 2. R.SARAVANAN 3. J.DAYANA VS. 1. M/S.V.LOKESH KUMAR 2. M/S.K.THYAGARAJAN 3. A.SARAVANAN	01-03-2022	01-03-2022
5	Madras High Court	Chennai	CS.CD. 39/2022	P1 - ZEE ENTERTAINMENT ENTERPRISES LIMITED, Represented by its Power Agent Mr.Akshay Mahadik. VS. R1- BHARAT SANCHAR NIGAM LIMITED R-2 MAHANAGAR TELEPHONE NIGAM LTD., and 38 OTHERS	1. M/S.P K LAW FIRM 2. T.PANDIYAN 3. N.RAJENDRA KUMAR VS.	02-03-2022	02-03-2022
6	Madras High Court	Chennai	CS.CD. 40/2022	P1 – K.RASHEED KHAN S/O KATTUPAVAROWTHAR, VS. R1 - A.GUNASEKARAN, R-2 G.BANUMATHI	1. AL.GANTHIMATHI 2. L.PALANIMUTHU 3. C.SANTHOSHKUMAR VS.	18-02-2022	21-02-2022
7	Madras High Court	Chennai	CS.CD. 42/2022	P1 – M/S ANJAPPAR CHETTNAD REP.BY ONE OF ITS PARTNER MR.A.KANDASAMY, VS. R1 - M/S SREE ANJAPPER HOTELS	M/S AVINESH VS.	14-02-2022	17-02-2022
8	Madras High Court	Chennai	CS.CD. 41/2022	P1 – RUCHI SOYA INDUSTRIES LIMITED THOROUGH ITS AUTHORIZED REPRESENTATIVE, T.GAJENDRA. VS. R1 - SRI RETHINAM ENTERPRISE	1. P.GIRIDHARAN 2. DOMINIC SAVIO DAVID 3. H.SIDDARTH VS.	24-02-2022	28-02-2022
9	Madras High Court	Chennai	CS.CD. 46/2022	P1 – J.JAYAKRISHNAN, PROPRIETOR - JK CREATIONS P-2 M/S E5 ENTERTAINMENTS INDIA PRIVATE LTD., REPRESENTED BY ITS DIRECTOR MR.J.JAYAKRISHNAN VS. R1 - BAYVIEW PROJECTS LIMITED LIABILITY PARTNERSHIP REPRESENTED BY ITS DIRECTOR MR.BONEY SURINDER KAPPOR BUNGLOW and 2 OTHERS	A.K.RAJARAMAN VS. 1. M/S.SANJAY RAMASWAMI 2. T.C.SAJITH BABU 3. GN.SRIRAM	07-03-2022	07-03-2022
10	Madras High Court	Chennai	CS.CD. 44/2022	P1 – M/S G.A. FRAGRANCE A PARTNERSHIP FIRM REPRESENTED BY ITS MANAGING PARTNER MR. V.G.HIRUSAH VS. R1 - N.SUMESH	M/S N.DEVI VS.	17-02-2022	25-02-2022

Form 2

List of cases in which e-payment of Court fees was made during the month of MARCH 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
11	Madras High Court	Chennai	CS.CD. 45/2022	P1 – RUCHI SOYA INDUSTRIES LIMITED, THROUGH ITS AUTHORIZED REPRESENTATIVE, T.GAJENDRA. VS. R1 - SRI LAKSHMI OIL STORE	1. P.GIRIDHARAN 2. DOMINIC S.DAVID 3. H.SIDDARTH VS.	24-02-2022	01-03-2022
12	Madras High Court	Chennai	CS.CD. 51/2022	P1 – KISHORE PRODUCTIONS REPRESENTED BY ITS PROPRIETOR, MR.KISHORE PATHIKONDA. VS. R1 - BHARAT SANCHAR NIGAM LIMITED R-2 MAHANAGAR TELEPHONE NIGAM LTD., and 38 OTHERS	1. M/S PK LAW FIRM 2. T.PANDIYAN 3. N.RAJENDRA KUMAR VS.	14-03-2022	14-03-2022
13	Madras High Court	Chennai	CS.CD. 48/2022	P1 - KOVILPATTI LAKSHMI ROLLER FLOUR MILLS LIMITED (KLFRM) REPRESENTED BY ITS COMPANY SECRETARY, S.PIRAMUTHU and 2 OTHERS VS. P1 – P.R.SRINIVASAN AND CO., (PRS AND CO) REPRESENTED BY P.R.SRINIVASAN. R-2 P.R.SRINIVASAN	1. M/S M.S.BHARATH 2. AKSHAYA P.SACHIN 3. RESHMA RAJAGOPAL VS.	09-02-2022	09-02-2022
14	Madras High Court	Chennai	CS.CD. 53/2022	P1 – B.G.SHIRKE CONSTRUCTION TECHNOLOGY PVT.LTD., REP. BY ITS AUTHORIZED SIGNATORY, MR.A.D.SONAWANE, VS. R1 - TAMIL NADU TRANSMISSION CORPORATION LTD., REPRESENTED BY ITS CHAIRMAN	1. A.KARTHIKEYAN 2. C.V.SHALANDHRAN 3. NAVEEN INFANT VS.	27-10-2021	02-12-2021
15	Madras High Court	Chennai	CS.CD. 59/2022	P1 – MANICKAM NARAYANAN, PROPRIETOR, M/S 7TH CHANNEL COMMUNICATIONS VS. R1 - M/S RAJ TELEVISION NETWORK LIMITED (RAJ TV), REPRESENTED BY ITS MANAGING DIRECTOR R-2 MR.M.RAAIHENDRAN. MANAGING DIRECTOR. M/S RAI	1. KNS LAW CHAMBERS 2. A.KAUSHIK NARAIN SHARMA 3. JJEYASABARE ESWARAN VS.	10-02-2022	11-02-2022
16	Madras High Court	Chennai	CS.CD. 60/2022	P1 – CHIDAMBARAM RADHAKRISHNAN M/S VIMAC THE SOLE PROPRIETOR, REPRESENTED BY HIS LAWFUL OF ATTORNEY AGENT, MS.SAHILA JOE and ANOTHER VS. R1 - CAVINKARE PRIVATE LIMITED,	1. RAMASWAMY MEYYAPPAN 2. ARTHI FERNANDES 3. AGNEL LEONA VS.	11-02-2022	11-02-2022
17	Madras High Court	Chennai	CS.CD. 61/2022	P1 – PEN INDIA LTD., REP-BY ITS AUTHORISED SIGNATORY MR.VISHAL RANE VS. R1 - BHARAT SANCHAR NIGAM LIMITED, R-2 MAHANAGAR TELEPHONE NIGAM LTD., and 38 OTHERS	1. M/S.P K LAW FIRM 2. T.PANDIYAN 3. S.DEEPAK VS. N.RAJENDRA KUMAR	23-03-2022	23-03-2022

Form 3**List of cases in which Electronic Service of Process has taken place during the month of MARCH 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of MARCH 2022**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madras High Court	Chennai	NIL	NIL	Civil Suit (Commercial Cases)	435

Form 5

List of cases in which Case Management Hearing was held during the month of MARCH 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madras High Court	Chennai	CS. No. 928/1999	P1 – BOARD OF TRUSTEES OF CHENNAI PORT TRUST VS. R1 - M/S.CHOKKAN INTERNATIONAL LTD. R-2 MISS A.RODRIGUES and 1 OTHER	M/S.NIRANJAN RAJAGOPALAN VS. 1. M/S.T.V.BADRINARAYANA N 2. V.VASISTA FOR D1 3. M/S.SHIVAKUMAR & SURESH	01-01-1999	01-03-2022
2	Madras High Court	Chennai	CS.CD. 19/2021	P1 – NURECA LIMITED. VS. R1 - M/S THAKER BROTHERS	1. M/S.R.SATHISH KUMAR 2. RAJA PANNIR SELVAM 3. PRACHI JAIN VS. 1. M/S.SURANA AND SURANA ASSOCIATES 2. G.KALYAN JHABAKH	15-07-2021	02-03-2022
3	Madras High Court	Chennai	CS. No. 74/2021	P1 – M/S BSR BUILDERS, ENGINEERS AND CONTRACTORS, Rep.by its Managing Partner B.Raghavendra Reddy, VS. R1 - S.RAJASUNDARAM R-2 DR.S.MURUGUSUNDRAM	1. M/S.P.SUBBA REDDY 2. K.APARNA DEVI 3. T.SRIKRISHNA BHAGAVAT VS. 1. M/S.P.B.RAMANUJAM 2. P.B.BALAJI	25-02-2021	03-03-2022
4	Madras High Court	Chennai	CS. No. 715/2015	P1 – DINGO COMMODEAL PVT LTD, Rep by its director Mr. Ritesh M Jain VS. R1 - AKB & SONS REALITY PVT LTD Rep by its directors and authorised signatories Mrs Amita Bishoni R-2 MRS AMITA BISHNOI R-3 MR. AKSHAY KUMAR BISHNOI	1. M/S.R.KARUNAKARAN 2. K.BIJAI SUNDAR 3. R.SUNDARAMURTHY VS. 1. NITHYAESH NATRAJ 2. VAIBHAV R.VENKATESH 3. MAHADEV VISWANATHAN	26-08-2015	04-03-2022
5	Madras High Court	Chennai	CS. No. 692/2019	P1 – M/S.CHENNAI DIAMOND JEWELLERS PVT.LTD. Rep.by its Director Om Prakash M VS. R1 - THE NEW INDIA ASSURANCE CO.LTD.	1. M/S.T.THIYAGARAJAN 2. V.SUNDAR 3. R.ASHWANTH VS. 1. M/S S.R.SUNDAR 2. A.S.SUBRAMANIAN 3. P.SURESH SRINIVASAN	04-12-2019	04-03-2022

Form 5

List of cases in which Case Management Hearing was held during the month of MARCH 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
6	Madras High Court	Chennai	CS. No. 643/2008	P1 – ULTRAMARINE AND PIGMENTS LTD, REP BY N ASOKAN COMPANY SECRETARY VS. R1 - M/S.ACH DEEN COTTAGE INDUSTRIES	1. M/S. TD. SELVAN BABU 2. B POORNIMA KUMAR VS. 1. M/S R.T.SHYAMALA 2. J.DEVI	03-07-2008	04-03-2022
7	Madras High Court	Chennai	CS. No. 782/2000	P1 – S.A.RAJKANNU, PROPR. SREE AMMAN CREATIONS, VS. R1 - P.GANESAN AND ANOTHER PROPR. M/S.S.R.R.FILMS R-2 M/S.PRASAD LABORATORY	M/S.A.CHIDAMBARAM VS. 1. M/S.R.SARGUNARAJ 2. M/S.HEMASAMPATH 3. K.KALYANASUNDAR	17-10-2000	07-03-2022
8	Madras High Court	Chennai	CS. No. 697/2008	P1 – K.P.RAVICHANDRAN PROP. M/S MOVIE LAND VS. R1 - M/S SREE AMMAN CREATIONS REP BY ITS PROP.S.A.RAJKANNU R-2 M/S MOSER BAER INDIA LTD REP BY ITS DIRECTOR	M/S. A.CHIDAMBARAM VS. 1. M/S C.UMA 2. N.R.R.ARUN NATARAJAN 3. KAVITHA DEENADAYALAN	23-07-2008	07-03-2022
9	Madras High Court	Chennai	CS. No. 583/2019	P1- P.JESYGAA Propx.JVKDS Enterprises, VS. R1- S.MICHAEL RAYAPPAN Propr. Global Infotainment Pvt.Ltd. R-2 A.M.RATHNAM Propr.Surya Movies, and 2 OTHERS	1. M/S.WARAON AND SAI RAMS 2. P.NEETHI KUMAR 3. D.SARASWATHI VS. 1. M/S.ABISHEK JENASENAN 2. APARAJITHA VISHWANATH 3. S.PRAKASH	26-09-2019	07-03-2022
10	Madras High Court	Chennai	CS. No. 582/2019	P1- P.JESYGAA Propx.JVKDS Enterprises, VS. R1 – R.SUBRAMANI R-2 P.BABU Propr. S.V.Enterprises and 6 OTHERS	1. M/S.WARAON AND SAI RAMS 2. P.NEETHI KUMAR 3. D.SARASWATHI VS. 1. M/S.ABISHEK JENASENAN 2. APARAJITHA VISHWANATH 3. S.PRAKASH	26-09-2019	07-03-2022

Form 5

List of cases in which Case Management Hearing was held during the month of MARCH 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
11	Madras High Court	Chennai	CS. No. 593/2019	P1- P.JESYGAA Propx.JVKDS Enterprises, VS. R1 - S.JOHNJANNIMAX Propr. M/s.Shalom Studio, R-2 S.NANTHA GOPAL Propr., Madras Enterprises, and 3 OTHERS	1. M/S.WARAON AND SAI RAMS 2. P.NEETHI KUMAR 3. D.SARASWATHI VS. 1. M/S.ABISHEK JENASENAN 2. APARAJITHA VISHWANATH 3. S.PRAKASH	01-10-2019	07-03-2022
12	Madras High Court	Chennai	CS. No. 61/2012	P1 – M/S.SRI MAHALAKSHMI METAL AND amp SCRAP PROCESSION PVT. LTD., REP. BY ITS DIRECTOR MR.ARUN SHARMA VS. R1 - MR.K.ANAND CHAKRAVARTHY PROPRIETOR, M/S.IMAGINE CREATIONS R-2 DR.KANDASAMY and 3 OTHERS	1. T.S.BASKARAN 2. N.NATHAMI-MS/1981/2014 3. MOHAMMED IRFAN ALI VS. 1. M/S.S.XAVIER FELIX 2. F.JESCINTHA SHEELA 3. M.AVOODAIAPPAN	06-02-2012	08-03-2022
13	Madras High Court	Chennai	CS. No. 687/2017	P1 – ASHIQUE EXPORTS PVT.LTD. Rep.by Manager Mr.Biju Sukumaran, VS. R1 - KOYENCO SOAPS AND DETERGENTS, Pvt.Ltd. Rep.by Managing Director, R-2 KOYENCO CONSUMER PRODUCTS Pvt.Ltd ., Rep.by Managing Director, Westhill	1. M/S.PERUMBULAVIL RADHAKRISHNAN 2; S.P.VIJAYARAGAVAN 3. G.THANIGAIVEL VS. 1. M/S.ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN	05-09-2017	08-03-2022
14	Madras High Court	Chennai	CS. CD. 50/2021	P1 – NAKKHEERAN GOPAL @ MR.R.R.GOPAL PROPRIETOR, NAKKHEERAN PUBLICATIONS VS. R1 - P.SIVASUBRAMANIAM @ SIVASUBRAMANIAN R-2 SIVA MEDIA	1. M/S.ALI HASSAN KHAN 2. DINAKARAN 3. A.P.BALAJI VS. 1. MR.S.RAJENDRAKUMAR 2. G.ASHWIN 3. K.MUKESH KUMAR	03-09-2021	08-03-2022

Form 5

List of cases in which Case Management Hearing was held during the month of MARCH 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
15	Madras High Court	Chennai	CS. No. 235/2015	P1 - M/S.AMBATTUR HOTELS PRIVATE LIMITED, REP.BY DIRECT VIJAY MOHANDAS MAHTANEY, VS. R1 - THE FLYING ELEPHANT	1. M/S.K.RAJASEKARAN 2. S.BALACHANDRAN 3. A.SWAMINATHAN VS. 1. M/S.D.C.JOLLY 2. L.RAJASEKAR	24-03-2015	09-03-2022
16	Madras High Court	Chennai	CS. No. 125/2016	P1 - SHRIYA RICE MILLS Rep.by Managing Partner, Gautam A.Sreeram, VS. R1 - M/S.SAKTHI VINAYAGAA AGENCY Rep.by Chandramohan, R-2 M/S.RPS & CO. Rep.by Propr. T.S.T.R. Prem Kumar and 21 OTHERS	1. M/S.R.THIAGARAJAN 2. VASUDHA THIAGARAJAN VS. 1. M/S.J.KAMARAJ 2. I.SENTHAMIL SELVAN 3. S.VALLIAMMAL	09-03-2016	09-03-2022
17	Madras High Court	Chennai	CS. No. 140/2019	P1 - NAPC LTD VS. R1 - THE EXECUTIVE DIRECTOR Tamil nadu Road Infrastructure Development Corporation, R-2 THE ENGINEER	1. M/S.ANIRUDH KRISHNAN 2. ADARSH SUBRAMANIAN 3. SHIVA K. VS. 1. M/S.D.BALARAMAN 2. G.RAMANUJAM 3 .B.SUDARSHAN	14-02-2019	09-03-2022
18	Madras High Court	Chennai	CS. No. 225/2020	P1 - OMKAR CLEAN ENERGY SERVICES PVT LTD, Through its Director, N.Srinivasan, VS. R1 - ROYAL SUNDARAM GENERAL INSURANCE CO. LTD., R-2 JLT INDEPENDENT CONSULTANCY SERVICE PVT LTD, and 2 OTHERS	1. M/S ARUN KARTHIK MOHAN 2. SUHRITH PARTHASARATHY VS. 1. M/S.M.B.GOPALAN ASSOCIATES 2. N.VIJAYARAGHAVAN 3. M.B.RAGHAVAN	11-09-2020	09-03-2022
19	Madras High Court	Chennai	CS. No. 305/2020	P1- DHANAVILAS MADRAS SNUFF COMPANY, Rep. by its Partner K.Poongodi. VS. R1 - MURUGAVILAS TIRUPUR SNUFF CO.	1. M/S.C.DANIEL 2. GLADYS DANIEL 3. V.REVATHY VS. 1. M/S.S.VASUDEVAN 2. K.KRISHNASWAMY 3. R.VETRIVEL	06-11-2020	10-03-2022

Form 5

List of cases in which Case Management Hearing was held during the month of MARCH 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
20	Madras High Court	Chennai	CS. No. 311/2020	P1- LEENA MANIMEKALAI Sole Proprietor of M/s.Karuvachy Films, VS. R1 - M/S.KUMUDAM PUBLICATIONS PVT. LTD. Rep. by its Director,	1. M/S.M.V.SWAROOP 2. H.S.HREDAI 3. V.PRASHANTH KIRAN VS. 1. M/S.R.AMIZHDHU 2. S.PARIMALA AMIZHDHU	09-11-2020	10-03-2022
21	Madras High Court	Chennai	CS. No. 184/2021	P1 – RISE EAST ENTERTAINMENT PRIVATE LIMITED, REP. BY ITS AUTHORISED SIGNATORY, MR. EASWARA CHANDRA VIDYASAGAR VS. R1 - RAMANAN BALAGANGATHARAN PROPRIETOR, MERLOAM ENTERINMENT	1. M/S WARAON AND SAI RAMS, 2. P.NEETHI KUMAR 3. ARCHANA R. VS. 1. M/S.RAJESH RAMANATHAN 2. S.SRIRAMAN 3. S.DIWAKAR	03-05-2021	10-03-2022
22	Madras High Court	Chennai	CS. No. 133/2019	P1 – RAMANAN BALAGANGATHARAN VS. R1 - RISE EAST ENTERTAINMENT PVT LTD	M/S. RAJESH RAMANATHAN VS. 1. M/S.WARAON & SAI RAMS 2. D.SARASWATHY	12-02-2019	10-03-2022
23	Madras High Court	Chennai	CS. No. 400/2019	P1 – ARUMUGAM RAJEDRA BABU VS. R1 - ASHOK LEYLAND LTD Rep.by its M/D. R-2 SUN MOBILITY Rep.by its Chairman, Maini Sadan and 3 OTHERS	1. M/S.S.P.VIJAYARAGAVAN 2. G.THANIGAIVEL VS. 1. M/S.S.VENKATARAMAN 2. S.VIJAYANAND 3. M/S.M.S.BHARATH	02-07-2019	11-03-2022
24	Madras High Court	Chennai	CS.CD. 42/2021	P1 – M/S RAJ TELEVISION NETWORK LIMITED. REP.BY ITS AUTHORISED SIGNATORY, SYED SUHEL BASHA, VS. R1- YUPP TV USA INC. REPRESENTED BY ITS CHIEF EXECUTIVE OFFICER, MR.UDAY REDDY	1. R.SATHISH KUMAR 2. R.GOPIKA VS. 1. DEEPIKA MURALI-G 2. KARTHIK SUNDARAM 3. ANUSHA PERI	18-08-2021	11-03-2022

Form 5

List of cases in which Case Management Hearing was held during the month of MARCH 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
25	Madras High Court	Chennai	CS. No. 381/2019	P1 – BHARANI PICTURES PRIVATE LIMITED Rep by its Manager, Ramakrishnan Bhatt, VS. R1 - SRI VENKATESWARA BAKTHI CHANNEL	1. M/S.PL.NARAYANAN 2. R. VIGNESHKUMAR 3. S. JERALD LENIN VS. 1. M/S.ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN	25-06-2019	14-03-2022
26	Madras High Court	Chennai	CS. No. 97/2021	P1 – MR.GHANSHYAM HEMDEV VS. R1 - BHARATHI RAJA	1. K.HARISHANKAR 2. T.K.BHASKAR 3. SRINATH SRIDEVAN VS. 1. M/S.R.PRABHAKARAN 2. M.KARPAGAM 3. K.SINDHYA	09-03-2021	14-03-2022
27	Madras High Court	Chennai	CS. No. 953/2003	P1 – M/S ALTEN LAMMERTZ NEEDLES LTD., REP.BY ITS M.D., MR S.GANESH VS. R1 - M/S MEINNALF GMBH REP.BY M.D., MR K.P.PAVEL R-2 M/S RHEIN MASCHIENDADAL GMBH and 6 OTHERS	1. M/S C.PARASAN VENKATESH 2. JAYANTHI VENKATESH, 3. C.SARAVANA VS. 1. M/S. C.D.MULHERKAR 2. K.P.INDIRA 3. MR.T.K.BHASKAR	25-11-2003	15-03-2022
28	Madras High Court	Chennai	CS. No. 632/2018	P1 – M/S. KARISMAA FOUNDATIONS PVT Ltd, Rep by its Managing Director Mr. Rakesh P. Sheth VS. R1 - M/S. INDUS CITYSCAPES Constructions Pvt Ltd, Rep by its Director, Mr. Ajay Lunawath,	1. M/S.NITHYAESH 2. VAIBHAV 3. R. VENKATESH VS. 1. M/S.B.ARVIND SREVATSA 2. NITHYA SHREE RAJAGOPAL	01-01-2018	15-03-2022
29	Madras High Court	Chennai	CS. No. 59/2018	P1 – M/S INDUS CITYSCAPES Constructions Pvt.Ltd., rep.by its Director VS. R1 - M/S KARISMAA FOUNDATIONS Pvt.Ltd., rep.by its Director, Mr.Rakesh P.Sheth, R-2 MR.RAKESH P.SETH R-3 MRS.ROSHINI P.SHETH	1. M/S.B.ARVIND SREVATSA 2. NITHYA SHREE RAJAGOPAL VS. 1. NITHYAESH NATRAJ 2. VAIBHAV R VENKATESH 3. ARUN SARAVANAN	24-01-2018	15-03-2022

Form 5

List of cases in which Case Management Hearing was held during the month of MARCH 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
30	Madras High Court	Chennai	CS. No. 57/2021	P1 – PRAVEEN RAJ JAYACHANDRAN VS. R1 - M/S.FUSION VR Rep. by its Managing Partner, C.SS.Bharathy.	1. M/S.AL.GANTHIMATHI 2. C.SANTHOSH KUMAR 3. SA.KANMANI VS. 1. M/S.R.THIRUMALAI 2. P.KEERTHIVARMAN 3. M/S.S.SUBA SHINY	16-02-2021	16-03-2022
31	Madras High Court	Chennai	CS. No. 62/2020	P1 - M/S.A.T.M.CONSTRUCTIONS (P)LTD., Rep.by its Director Faiz Mohammed, VS. R1 - M/S.BHARATH PETROLEUM CORPORATION LTD, Rep.by its Senior Manager-Legal (South) R-2 M/S.BHARATH PETROLEUM CORPN.LTD. Rep.by its Territory Manager (Retail)	1. M/S.R.BALACHANDERAN 2. V.JAYAPRAKASH 3. V.TAMIZH SELVAN VS. M/S.S.RAMASUBRAMANIAM & ASSOCIATES	12-02-2020	17-03-2022
32	Madras High Court	Chennai	CS. No. 127/2013	P1 – M/S. EVERGREEN MEDIA PVT.LTD Rep. by its Authorised Signatory VS. R1 - M/S. VEGA ENTERTAINMENT P.LTD R-2 MRS. K.UMA RANI	1. K.HARISHANKAR 2. TK.BHASKAR VS. 1. M/S.L.MAITHILI & ASSO 2. L.MAITHILI 3. G.RAMESH	28-02-2013	22-03-2022
33	Madras High Court	Chennai	CS. No. 459/2016	P1- MILLENNIUM DETERGENTS & Chemicals. VS. R1 - M/S.SAUNDARYA ASSOCIATES Rep.by its M/D. M.Karunanidhi, R-2 M.KARUNANIDHI and 3 OTHERS	1. M/S.B.CHANDRASEKARAN 2. RAJKISHORE BHAGWATSARAN VS. 1. M/S.RAMALINGAM & ASSO 2. M/S.S.P.PRABAKARAN	21-07-2016	22-03-2022
34	Madras High Court	Chennai	CS. No. 606/2019	P1- KROSS ENTERTAINMENT LLC, U.S.A. Rep.by its Auth.Sign. Mayur Patel P-2 KROSS PICTURES INDIA PVT.LTD, Mumbai Rep.by its Auth.Sign.Mayur Patel VS. R1 – B.PRADEEP, Propr. of Diya Movies,	1. M/S.RAJESH RAMANATHAN 2. S.SRIRAMAN 3. S.DIWAKAR VS. 1. M/S.ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN	16-10-2019	22-03-2022

Form 5

List of cases in which Case Management Hearing was held during the month of MARCH 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
35	Madras High Court	Chennai	CS. No. 69/2020	P1 – INDCHEM SALES COPORATION Rep.by its Partner Paresh Pratap Vasa VS. R1 - SURA LEATHERS PVT.LTD. Rep.by its RP.V.Duraisamy R-2 SATNUR RAMCHANDRA RAO RAMPRASAD and 2 OTHERS	1. M/S.P.SENTHIL DHANDAPANI 2. D.KANAGASUNDARAM VS. 1. M/S.B.TILAK NARAYANAN 2. K.SIVASUBRAMANIAN 3. M/S.D.EBENEZAR INBARAJ	14-02-2020	22-03-2022
36	Madras High Court	Chennai	CS. No. 70/2020	P1 – TECHNO CHEM DISTRIBUTORS Rep.by its Partner Paresh Pratap Vasa VS. R1 - SURA LEATHERS PVT.LTD. Rep.by its RP.V.Duraisamy R-2 SATNUR RAMCHANDRA RAO RAMPRASAD and 2 OTHERS	1. M/S.P.SENTHIL DHANDAPANI 2. D.KANAGASUNDARAM VS. 1. M/S.B.TILAK NARAYANAN 2. K.SIVASUBRAMANIAN 3. M/S.D.EBENEZAR INBARAJ	14-02-2020	22-03-2022
37	Madras High Court	Chennai	CS. No. 101/2020	P1 – M/S.SRI NARASUS COFFEE COMPANY LTD, Rep.by its Managing Director P.Sivanantham, VS. R1 - M/S.SRIMATHI MAHALAKSHMIAMMAL EDUCATIONAL TRUST, Rep.by its Managing Trustee R.P.Sarathy, R-2 M/S.NARASUS SARATHY INSTITUTE OF TECHNOLOGY, Rep.by its Managing Trustee R.P.Sarathy, and 9 OTHERS	1. M/S.S.SUBA SHINY 2. S.AKASH 3. M.SRINIVASAN VS. 1. M/S.K.RAJASEKARAN 2. M.R.GOKULKRISHNAN 3. S.PATRICK	04-03-2020	23-03-2022
38	Madras High Court	Chennai	CS. No. 102/2020	P1- SRI NARASUS COFFEE COMPANY LTD Rep.by its M/D. P.Sivanantham. VS. R1 - NARASUS SARATHY INDUSTRIES, A firm by its Partners B.Nithish Harihar and B.Jayashree, R-2 B.NITHISH HARIHAR R-3 B.JAYASHREE	1. M/S.S.SUBA SHINY 2. S.AKASH 3. M.SRINIVASAN VS. 1. M/S.K.RAJASEKARAN 2. M.R.GOKULKRISHNAN 3. S.PATRICK	04-03-2020	23-03-2022

Form 5

List of cases in which Case Management Hearing was held during the month of MARCH 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
39	Madras High Court	Chennai	CS. No. 103/2020	P1 – M/S.SRI NARASUS COFFEE COMPANY PVT LTD, Rep.by its M/D. P.Sivanantham, VS. R1 - NARASUS DAIRY A Firm Rep.by its Partner K.R.Ramanujam, R-2 K.R.RAMANUJAM R-3 R.VISWESWARAN and 3 OTHERS	1. M/S.S.SUBA SHINY 2. S.AKASH 3. M.SRINIVASAN VS. 1. M/S.M.R.GOKUL KRISHNAN 2. S.PATRICK	04-03-2020	23-03-2022
40	Madras High Court	Chennai	CS. No. 104/2020	P1 – NARASUS SAARATHY Enterprises Pvt.Ltd., Rep.by its M/D. M.V.Balasubramaniam, VS. R1 - SRI NARASUS COFFEE COMPANY PVT LTD, Rep.by its M/D.P.Sivanantham,	1. M/S.M.R.GOKULKRISHNA 2. S.PATRICK VS. 1. S.SUBASHINY 2. S.AKASH 3. M.SRINIVASAN	04-03-2020	23-03-2022
41	Madras High Court	Chennai	CS. No. 105/2020	P1- M/S.SRI NARASUS COFFEE COMPANY PVT LTD, Rep.by its Managing Director P.Sivanantham, VS. R1 - NARASUS SAARATHY ENTERPRISES PVT.LTD., Rep.by its M/D. M.V.Balasubramaniam R-2 R.P.SARATHY R-3 B.LATHA and 8 OTHERS	1. M/S.S.SUBA SHINY 2. S.AKASH 3. M.SRINIVASAN VS. 1. M/S.M.R.GOKULKRISHNA 2. S.PATRICK	04-03-2020	23-03-2022
42	Madras High Court	Chennai	CS. No. 106/2020	P1 – M/S.SRI NARASUS COFFEE COMPANY PVT LTD, Rep.by its Managing Director P.Sivanantham. VS. R1 - NARASUS SAARATHY ENTERPRISES PVT.LTD., Rep.by its M/D. M.V.Balasubramaniam, R-2 R.P.SARATHY (DIED) R-3 B.LATHA and 8 OTHERS	1. M/S.S.SUBA SHINY 2. S.AKASH 3. M.SRINIVASAN VS. 1. M/S.M.R.GOKULKRISHNA 2. S.PATRICK	04-03-2020	23-03-2022
43	Madras High Court	Chennai	CS. No. 360/2007	P1 – M/S NARASUS SARATHY ENTERPRISES PRIVATE LIMITED, REP. BY ITS MANAGING DIRECTOR M.V.BALASUBRAMAINAN. AMENDED AS PER ORDER DATED 14.09.2018 VS. R1 - NARASUS COFFEE COMPANY A FIRM REPRESENTED BY ITS, MANAGING PARTNER MR.P.SIVANANDHAM,	1. M/S.K.RAJASEKARAN 2. S.BALACHANDRAN VS. 1. M/S.S.SUBA SHINY 2. S.AKASH 3. M.SRINIVASAN	18-04-2007	23-03-2022

Form 5

List of cases in which Case Management Hearing was held during the month of MARCH 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
44	Madras High Court	Chennai	CS. No. 158/2020	P1 – NARASUS DAIRY, A firm rep.by its partner K.R.Ramanujam VS. R1 - SRI NARASUS COFFEE COMPANY PRIVATE LIMITED, Rep.by its Managing Director P.Sivanantham	1. M/S. K. RAJASEKARAN 2. S.BALACHANDRAN 3. M.R.GOKUL KRISHNAN VS. 1. S.SUBASHINY 2. S.AKASH 3. M.SRINIVASAN	06-07-2020	23-03-2022
45	Madras High Court	Chennai	CS. No. 291/2007	P1 – SRI NARASUS COFFEE CO.PVT.LTD. VS. R1 - M/S.NARASUS SARATHY ENTERPRISES PVT.LTD. REP.BY ITS M/D. M.V.BALASUBRAMANIAM R-2 MR M.V.BALASUBRAMANIAM PARTNER NARASUS ROLLER FLOUR MILLS and 2 OTHERS	1. M/S.S.SUBA SHINY 2. S.AKASH 3. M.SRINIVASAN VS. 1. M/S K.RAJASEKARAN FOR D1 2. S.RAJENI RAMADASS 3. S.BALACHANDRAN	10-04-2007	23-03-2022
46	Madras High Court	Chennai	CS. No. 698/2011	P1 - SRI NARASUS COFFEE CO. PVT.LTD. VS. R1 - NARASUS ROLLER FLOUR MILL A REGISTERED FIRM REP. BY ITS PARTNER MR.M.V.BALASUBRAMANIAM	1. M/S.SUBA SHINY 2. S.AKASH 3. M.SRINIVASAN VS. 1. M/S.S.BALACHANDRAN 2. A.SWAMINATHAN 3. M.R.GOKUL KRISHNAN	31-10-2011	23-03-2022
47	Madras High Court	Chennai	CS. No. 767/2011	P1 – V.VIJAYA P-2 V.KAVITHA P-3 V.BAGAVAATHI SARAN VS. R1 - M/S.LAKSHMI SHANTHI MOVIES PVT LTD R-2 S.THIAGARAJAN R-3 GEMINI COLOUR LAB	1. M/S.S.D.RAMALINGAM 2. D.R.SIVAKUMAR VS. 1. M/S.S.MUTHU VENKATRAMAN 2. S.RAMACHANDRAN 3. S.NAGARAJAN	01-01-2011	28-03-2022
48	Madras High Court	Chennai	CS. No. 298/2018	P1 – PRADEEP STAINLESS INDIA PVT. Ltd., VS. R1 - M/S.JB ENTERPRISES a partnership firm	1. M/S.SUBHANG NAIR 2. K.M.D.MUHILAN 3. PAVITRA VENKATESWARAN VS. 1. M/S.N.P.VIJAY KUMAR 2. R.PRADEEP	27-04-2018	28-03-2022

Form 5

List of cases in which Case Management Hearing was held during the month of MARCH 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
49	Madras High Court	Chennai	CS. No. 873/2018	P1 – M/S..JESYGAA, PROPX. JVKDS ENTERPRISES VS. R1 - DHANDAYUTHAPANI, PROPR. M/S.DEVAR FILMS R-2 C. DHANDAYUTHAPANI, REP BY ITS PROPRIETOR, M/S. DHANDAYUTHAPANI FILMS and 2 OTHERS	1. M/S.WARAON AND SAIRAMS 2. P.NEETHI KUMAR 3. D.SARASWATHI VS. 1. M/S.K.HARISHANKAR 2. SRINATH SRIDEVAN 3. T.K.BHASKAR	18-12-2018	28-03-2022
50	Madras High Court	Chennai	CS. No. 95/2019	P1 - W.S.SETHU NARAYANA BABU (DECEASED), Propr. M/s.Parth and Co, P-2 W.S.MALINI SETHU, and 3 OTHERS VS. R1 - S.SATHINDAR R-2 K.R. SEETHAPATHY R-3 K. NIRMALA EDUCATIONAL TRUST Rep by its Managing Trustee, K.R. Seethapathy, and 4 OTHERS	1. M/S.C.P.SIVAMOHAN 2. K.KARTHIK JAGANNATH VS. 1. M/S.C.THANGARAJU 2. M.VIJAYAN 3. T.A.SRINIVASAN	29-01-2019	28-03-2022
51	Madras High Court	Chennai	CS. No. 681/2014	P1 – NARAYANA PEARLS GEMS & JEWELS REP BY ITS PROPRIETOR K.V. NARAYANA SUDHAS PARADISE, VS. R1 - MR. K. VENKATACHARY, MANAGING DIRECTOR NEW NARAYANA PEARLS PRESENTLY NEW NARAYANA FASHION JEWELLERS	M/S.M.MADHU PRAKASH VS. M/S.M.R.SHEIK ABDUL RAHIM	20-10-2014	29-03-2022
52	Madras High Court	Chennai	CS. No. 403/2020	P1 – V.SUDHAKAR VS. R1 - M/S.INDIAN OIL CORPORATION LTD.	1. M/S.T.S.BASKARAN 2. N.NATHAMI 3. MOHAMMED IRFAN ALI VS. M/S.AAV PARTNERS	22-12-2020	29-03-2022
53	Madras High Court	Chennai	CS. No. 603/2019	P1 – KALAIIGNAR TV PVT LTD Rep.by its Vice President (Finance) G.Rajendran, VS. R1 - DISH TV INDIA LTD, Rep.by its M/D. R-2 PEPPERMINT PVT.LTD. Rep.by its Director, and 3 OTHERS	M/S. RICHARDSON WILSON VS. 1 - M/S.KING & PARTRIDGE 2. M/S.THRIYAMBAK J.KANNAN 3. ROHAN CHERIAN	15-10-2019	31-03-2022

Form 5

List of cases in which Case Management Hearing was held during the month of MARCH 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
54	Madras High Court	Chennai	CS. No. 605/2019	P1 – ANJUGAM FILMS PVT LTD Rep.by its Auth.Sign. G.Rajendran, P-2 KALAINAR TV PVT.LTD. Rep.by its Auth.Sign. G.Rajendran, VS. R1 - DISH TV INDIA LTD, Rep.by its M/D. R-2 PEPPERMINT PVT.LTD. Rep.by its Director, and 2 OTHERS	M/S.RICHARDSON WILSON VS. 1 - M/S.KING & PARTRIDGE 2. R.NALLIYAPPAN 3. N.PREMALATHA	15-10-2019	31-03-2022
55	Madras High Court	Chennai	CS. No. 661/2019	P1 – N.SURESH VS. R1 - C.PREM KUMAR	1. M/S.R.PRABHAKARAN 2. J.SATHEESH 3. M.KARPAGAM VS. 1. M/S.HARISHANKAR MANI 2. AVINASH KRISHNAN RAVI 3. VIKRAM VEERASAMY	14-11-2019	31-03-2022
56	Madras High Court	Chennai	CS. No. 317/2020	P1 – SOUTH INDIA KRISHNA OIL AND FATS PVT LTD, .Rep. by its Auth. Sign. Ramneesh Kumar Aggarwal. VS. R1 - SOVREIGN AGROTECH REFINERY PVT LTD	1. M/S.S.BALAJANAKI 2. THENKODI ANNAM NELSON 3. GLADYS DANIEL VS. 1. M/S.BFS LEGAL 2. D.FERDINAND 3. PV.BALASUBRAMANIAM	10-11-2020	31-03-2022

Form 6

Contested commercial cases disposed during the month of MARCH 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Madras High Court	Chennai	CS.CD. 2/2022	P1 - M/S ZOHO CORPORATION PVT.LTD., REPRESENTED BY ITS WHOLE TIME DIRECTOR MR.N.JAI ANAND and ANOTHER VS. R1 - M/S MONKLABS PRIVATE LTD.,	1. M/S N.DEVI AT AKASH GANGA, E 2. VIJAYAKUMAR.N VS. M/S.NAJEEB USMAN KHAN	02-01-2022		10-03-2022		Decreed			
2	Madras High Court	Chennai	CS. 5/2021	P1 - AADHARSHA CHITRALAYA PVT. LTD. VS. R1 - ARIVAZHAGAN VENKATACHALAM R-2 M/S.ALLIN PICTURES	1. M/S.R.PARTHASARATHY 2. RAHUL BALAJI 3. B.MADHAN BABU VS. 1. M/S.S.KARTHIKEI BALAN 2. S SHIVRAM 3	07-01-2021		16-03-2022		Decreed			
3	Madras High Court	Chennai	CS.CD. 6/2021	P1 - A.D.PADMASINGH ISSAC Propr. Aachi Spices and Foods, P- 2 M/S.AACHI MASALA FOODS PVT.LTD. Rep.by its Director Ashwin Pandian VS. R1 - RAJESWARI CONFECTIONERY	1. M/S.C.DANIEL 2. GLADYS DANIEL 3. V.REVATHY VS.	25-06-2021		16-03-2022		Decreed			
4	Madras High Court	Chennai	CS.CD. 112/2021	P1 - M/S STEDMAN, PHARMACEUTICALS PVT LTD., REPRESENTED BY ITS MANAGING DIRECTOR DR.RAMKUMAR VS. R1 - M/S BIO-PHARMA PVT LTD., R-2 M/S BONN SCHTERING BIO SCIENCES,	1. M/S. DEVL.N 2. VIJAYAKUMAR.N VS.	08-12-2021		17-03-2022		Decreed			
5	Madras High Court	Chennai	CS.CD. 76/2021	P1 - M/S. APEX LABORATORIES PVT LTD, Rep by its Authorised Signatory, D.Jude F.L.S.Durai Pandian. VS. R1 - ANTEX PHARMA PRIVATE LIMITED, R-2 RUSSIAN REMEDIES,	1. R.SATHISH KUMAR, 2. M/S.G.RAMJI, 3. M/S.R.GOPIKA, VS.	19-10-2021		18-03-2022		Decreed			

Form 6

Contested commercial cases disposed during the month of MARCH 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
6	Madras High Court	Chennai	CS. No. 249/2014	P1 – HALONIX TECHNOLOGIES PVT.LTD., REP. BY ITS CONSTITUTED ATTORNEY MR.SHASWAT GAUR VS. R1 - CEMA ELECTRIC LIGHTING PRODUCTS INDIA PVT. LTD.,REP. BY ITS DIRECTOR.	1. M/S.THRIYAMBAK 2. J.KANNAN 3. PREETI MOHAN VS. 1. M/S.B.GIRIDHARA RAO 2. D.R.RAGHUNATH 3. P.J.SRI GANESH	07-04-2014		23-03-2022		Decreed			
7	Madras High Court	Chennai	CS. No. 267/2014	P1 – CAVINKARE PVT. LTD., REP. BY ITS EXECUTIVE & AUTHORIZED SIGNATORY, R.THAZALAN. VS. R1 - M/S.MIKADO CHINN-KUN FOODS, REP. BY T.CHINNASAMY	1. M/S.R.SATHISH KUMAR 2. G.RAMJI VS.	15-04-2014		23-03-2022		Decreed			
8	Madras High Court	Chennai	CS. No. 357/2013	P1 – BETA DIE CASTING EQUIPMENT INC, REP.BY AREA MANAGER, MR.RAJASEKAR PRASAD VS. R1 - DEVAHI TOOLS REP.BY, ITS PROPRIETOR, MRE.D.MUNUSWAAMY	1. M/S.S.ASHOK KUMAR 2. R.BHAGAWAT KRISHNA 3. R.MURUGAN VS. M/S.P.MUNUSAMY	17-04-2013		30-03-2022		Decreed			
9	Madras High Court	Chennai	CS. CD. 43/2021	P1- M/S.APEX LABORATORIES PVT. LTD. Rep.by its Authorised Signatory D.Jude, F.L.S.Durai Pandian. VS. R1 - K.SRINIVASA RAO, TRADING AS WINTAAS PHARMA	1. M/S.R.SATHISH KUMAR 2. G.RAMJI 3. R.GOPIKA VS. 1. M/S.JACOB KURIAN 2. NARAYANA PRASAD 3. SIDDHARTH KURIAN JACOB	13-08-2021		30-03-2022		Decreed			

Form 6

Contested commercial cases disposed during the month of MARCH 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
10	Madras High Court	Chennai	CS. No. 709/1999	P1 - SUN TV (A UNIT OF SUMANGALI PUBLICATIONS LTD) REP. BY ITS MANAGER (PROGRAMME) GEORGE SEBASTAIN VS. R1 - JAYA TELEVISION (UNIT OF LAVIS SATCOM), REP. BY MANAGING DIRECTOR, DINAKARAN, R-2 B. CHAKRAVARTHY, PROPRIETOR, NIC ARTS and 2 OTHERS	1. R.PALANIANDAVAN 2. G.RAJKUMAR 3. S.MANISHA BOHRA VS. MRA. JENASENAN	10-09-1999		31-03-2022		Decreed			

Form 7**Summary of Commercial Cases during the month of MARCH 2022**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	High Court Commercial Division	Chennai	763	25	34	754

MARCH 2022

COMMERCIAL APPELLATE DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of MARCH 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e- filing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of MARCH 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of MARCH 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of MARCH 2022**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of MARCH 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month of MARCH 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of	Act Section
1	High Court Commercial Appellate	Chennai	OSA CAD. 64/2021	MECHTHERM ENERGY PVT LTD REPRESENTED BY ITS MANAGING DIRECTOR, MR.M.SHIBU KUMAR, HAVING ITS REGISTERED OFFICE AT NO. 4 AND 5, DOOR NO. 1C, KAVYA APARTMENT, 3RD STREET, MOGAPPAIR EAST, CHENNAI- 600037 VS M/S. MAXTHERM (INDIA) PVT LTD REPRESENTED BY ITS MANAGING DIRECTOR, MR. VISWANATHAN SUBRAMANI, HAVING ITS REGISTERED OFFICE AT AP-207, 2ND SECTOR, 9 TH STREET, K.K.NAGAR, CHENNAI- 600079 & 1 OTHER	M/S. MANISUNDARGO PAL M/S. SHIVAKUMAR AND SURESH	23-08-2021		02-03-2022	191	SETTLED			
2	High Court Commercial Appellate	Chennai	OSA CAD. 67/2021	MECHTHERM ENERGY PVT LTD REPRESENTED BY ITS MANAGING DIRECTOR, MR.M.SHIBU KUMAR, HAVING ITS REGISTERED OFFICE AT NO. 4 AND 5, DOOR NO. 1C, KAVYA APARTMENT, 3RD STREET, MOGAPPAIR EAST, CHENNAI- 600037 VS M/S. MAXTHERM (INDIA) PVT LTD	M/S. MANISUNDARGO PAL	23-08-2021		02-03-2022	191	SETTLED			
3	High Court Commercial Appellate	Chennai	OSA CAD. 98/2021	RECKITT BENCKISER (INDIA) PRIVATE LIMITED, HAVING ITS REGISTERED OFFICE AT PLOT NO.48, INSTITUTIONAL AREA, SECTOR 42, HARYANA - 122 001. VS ITC LIMITED, ITC CENTRE, 4TH FLOOR, 760 ANNA SALAI, CHENNAI - 600 002. REP. BY ITS CONSTITUTED ATTORNEY MR.P.RAMKUMAR.	M/S.R.SARAVANA KUMAR M/S.ARUN C.MOHAN	07-10-2021		17-03-2022	161	CONTESTED			
4	High Court Commercial Appellate	Chennai	OSA CAD. 99/2021	RECKITT BENCKISER (INDIA) PRIVATE LIMITED, HAVING ITS REGISTERED OFFICE AT PLOT NO.48, INSTITUTIONAL AREA, SECTOR 42, HARYANA - 122 001. VS ITC LIMITED, ITC CENTRE, 4TH FLOOR, 760 ANNA SALAI, CHENNAI - 600 002. REP. BY ITS CONSTITUTED ATTORNEY MR.P.RAMKUMAR.	M/S.R.SARAVANA KUMAR M/S.ARUN C.MOHAN	07-10-2021		17-03-2022	161	CONTESTED			
5	High Court Commercial Appellate	Chennai	OSA CAD. 100/2021	RECKITT BENCKISER (INDIA) PRIVATE LIMITED, HAVING ITS REGISTERED OFFICE AT PLOT NO.48, INSTITUTIONAL AREA, SECTOR 42, HARYANA - 122 001. VS ITC LIMITED, ITC CENTRE, 4TH FLOOR, 760 ANNA SALAI, CHENNAI - 600 002. REP. BY ITS CONSTITUTED ATTORNEY MR.P.RAMKUMAR.	M/S.R.SARAVANA KUMAR M/S.ARUN C.MOHAN	07-10-2021		17-03-2022	161	CONTESTED			
6	High Court Commercial Appellate	Chennai	OSA CAD. 25/2022	GRAND SLAM FITNESS PVT. LTD., having reg office at E-540, Greater Kailash II, New Delhi - 110 048 VS M/S.PAULSONS BEAUTY AND FASHION PRIVATE LIMITED rep by its Director, Dr. Sam Paul Sober Ravi Sounder, Having office at 12, Halls Road, Kilpauk, Chennai 600 010	M/S.R.SATHISH KUMAR M/S.VIJAYAN SUBRAMANIAN	02-03-2022		08-03-2022	6	CONTESTED			

Form 6

Contested commercial cases disposed during the month of MARCH 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of	Act Section
7	High Court Commercial Appellate	Chennai	OSA CAD. 26/2022	GRAND SLAM FITNESS PVT. LTD., having reg office at E-540, Greater Kailash II, New Delhi - 110 048 VS M/S.PAULSONS BEAUTY AND FASHION PRIVATE LIMITED rep by its Director, Dr. Sam Paul Sober Ravi Sounder, Having office at 12, Halls Road, Kilpauk, Chennai 600 010	M/S.R.SATHISH KUMAR M/S.VIJAYAN SUBRAMANIAN	02-03-2022		08-03-2022	6	CONTESTED			
8	High Court Commercial Appellate	Chennai	OSA CAD. 39/2022	M/S.24 AM STUDIOUS PRIVATE LIMITED Rep. by its Managing Director, Mr. R.D.Raja S/o Deivendran having office at no.9, Spring Field Apartments Jagannathan road, Nungambakkam Chennai 34. residing at W-380/3, Hessonate Hamlet Flats, East Main Road, Anna Nagar, West Extension Chennai 101. & 2 OTHERS VS DIVYA M. JAIN D/o.MohanKumar, No.51, Hunters Road, Choolai, Chennai - 600 112. Rep. by her Power of Attorney, Mr. Mohankumar, S/o. Seshmal, Having Office at No.18, Hunters Road, Choolai, Chennai - 112. & 1 OTHER	M/S.D.R.LAW CHAMBERS M/S.A.DAMODARAN	11-03-2022		21-03-2022	10	CONTESTED			

Form 7**Summary of Commercial Cases during the month of MARCH 2022**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	High Court Commercial Appellate	Chennai	139	26	8	157

MARCH 2022

COMMERCIAL APPELLATE DIVISION OF MADURAI BENCH OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of MARCH 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registrati on	Date of e- filing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of MARCH 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of MARCH 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of MARCH 2022**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of MARCH 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 7**Summary of Commercial Cases during the month of MARCH 2022**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Madurai Bench	Madurai	11	0	0	11